

(6)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1355/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: India Ener-Gen Pvt. Ltd.
V/s.
D.S. Kulkarni Developers Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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6	Adv. Minal Dedhia // b malvi Renchoddas & Co.	Advocates for financial creditor	
8	Mr. S. Raghunath	AR for Respondent	
Adjourned by Consent to 20/11/2017			

ORDER

CP No. 1355/I&BP/NCLT/MB/MAH/2017

At request of the Counsel for the Petitioner, list this matter for hearing on
20.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)